

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 289 of 2011 in
D.F.R. No. 1734 of 2011**

Dated: 12th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Central Power Distribution Co. of A.P. & Ors. ... Appellant(s)

Versus

M/s Bollineni Castings Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. A. Mariarputham, Sr. Adv. with
Mr. A. Subba Rao & A.T. Rao

Counsel for the Respondent(s):

ORDER

**I.A. No. 289 of 2011
(Condone delay Application)**

Issue notice to the Respondents returnable on 05.01.2012.

Dasti service is permitted.

Post the matter on **05.01.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. KarpagaVinayagam)
Chairperson**

TS/SS